



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.01.2026

### NOTICE

Please take notice that the following matters listed in the Court – III on 07.01.2026 will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 108 of 2025  <b>Part Heard</b>	Assistant Commissioner of State Tax, Vapi Vs. ARCK Resolution Professionals LLP Through Its Designated Partner Anil Kohli, RP for Vinergy International Pvt. Ltd. & Anr.	Priyam Raval	Abhishek Anand Karan Kohli- RP
2.	Comp. App. (AT) (Ins) No. 1557 of 2023 & I.A. No. 5562 of 2023  <b>(With Defects) Part Heard</b>	Kanwar Raj Bhagat Vs. Gujarat Hydrocarbons and Power SEZ Ltd. & Ors.  <b>With</b>	Ajay Gaggar	Tirth Nayak Rahil Patel Harsh Saxena Abhimanyu Bhandari Arav Pandit
3.	Comp. App. (AT) (Ins) No. 1684 of 2023  <b>Part Heard</b>	Assam Company India Ltd. Vs. Gujarat Hydrocarbons and Power SEZ Ltd. & Ors.  <b>With</b>	Ajay Gaggar	Tirth Nayak Rahil Patel Harsh Saxena Abhimanyu Bhandari Arav Pandit
4.	Comp. App. (AT) (Ins) No. 626 - 628 of 2025 & I.A. No. 4475, 5530 of 2025	Gujarat Industrial Development Corporation Vs. Zaveri & Co. Pvt. Ltd. & Ors.	Arjun Sheth	Palash S Singhai Roohina Dua

By order of Hon'ble Chairperson  
-Sd/-  
Registrar (I/c)